ITEM NO.107 COURT NO.3 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 716-717/2011

H.P. MATHUR & ORS. Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY & ORS. Respondent(s)

WITH
C.A. No. 9142-9144/2010 (III-A)
FOR EARLY HEARING APPLICATION ON IA 258191/2026
IA No. 258191/2026 - EARLY HEARING APPLICATION

C.A. No. 7880-7882/2011 (III-A)
FOR EARLY HEARING APPLICATION ON IA 76084/2026
Diary No(s). 6175/2017 (XI)
IA FOR CONDONATION OF DELAY IN FILING ON IA 71081/2017
FOR CONDONATION OF DELAY IN REFILING ON IA 71083/2017
THIS MATTER IS TAGGED WITH C.A.Nos.9142-9144 OF 2010 AND TO BE LISTED ALONGWITH THE CIVIL APPEALS.*******
IA No. 161053/2022 - APPLICATION FOR SUBSTITUTION**
IA No. 71081/2017 - CONDONATION OF DELAY IN FILING
IA No. 161055/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.
IA No. 71083/2017 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 11338/2017 (XI)
FOR CONDONATION OF DELAY IN FILING ON IA 56372/2017
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 56373/2017
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 56374/2017
FOR EARLY HEARING APPLICATION ON IA 54296/2021
IA No. 56372/2017 - CONDONATION OF DELAY IN FILING
IA No. 56373/2017 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 54296/2021 - EARLY HEARING APPLICATION
IA No. 56374/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 5343/2018 (XI)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 1432/2018
FOR CONDONATION OF DELAY IN FILING ON IA 22134/2018
FOR CONDONATION OF DELAY IN REFILING ON IA 22137/2018
FOR CONDONATION OF DELAY IN FILING/REFILING SLP ON IA 22137/2018
FOR CONDONATION OF DELAY IN RE-FILING APPEAL ON IA 22137/2018

Signature Not Verified
Digitally signed by
BORRA LAKSHMI
Date: 2026.10.31
11:29:15 IST
Reason:

IA No. 22134/2018 - CONDONATION OF DELAY IN FILING
IA No. 22137/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 22132/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Date : 29-10-2026 These appeals were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE R. MAHADEVAN
HON'BLE MR. JUSTICE DEVENDRA KUMAR UPADHYAYA

For Appellant(s) : Mr. Kiran Suri, Sr. Adv.
Mrs. Kiran Suri, Sr. Adv.
Mr. Vinayak Mohan, Adv.
Mr. Hemant Kumar Sagar, Adv.
Mr. Subhash Chandra Sagar, Adv.
Mr. E. C. Vidya Sagar- 1105, AOR

Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das- 2000, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saksena, Adv.

Mr. K. V. Vijayakumar- 1135, AOR

M/S. Mukesh Kumar Singh And Co.- 2589, AOR
Mr. Shiv Singh Yadav, Adv.
Mr. Pawan Kumar Dhiman, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Saroj Kumar Sinha, Adv.
Ms. Sarika Tyagi, Adv.
Mr. Narendra Kumar Goyal, Adv.
Ms. Anushka Mamgain, Adv.
Mr. Jeetendra Kumar, Adv.
Mr. Subodh, Adv.
Mr. Ankush Kumar, Adv.
Ms. Komal Singh, Adv.
Mr. Sanjay Kumar Jha, Adv.
Ms. Kajal Rani, Adv.
Mr. Chirayu Sharma, Adv.
Mr. Vikash Kumar, Adv.
Mr. Rahul Saini, Adv.
Mr. Pushkar Singh Mall, Adv.
Mr. Sabyasachi Dubey, Adv.
Mr. C.m. Dwivedi, Adv.
Mr. Divyanshu Saraswat, Adv.
Mr. Shantanu Jugtawat, Adv.
Mr. Sarika Verma, Adv.
Mr. Hira Singh Rawat, Adv.

Mr. Sumit Srivaastava- 1644, AOR
Mr. Rajesh Pathak, Adv.
Mr. Ishank Gupta, Adv.

For Respondent(s) : Mr. Rohit K. Singh- 1999, AOR
Mr. Yashveer Singh, Adv.
Mr. Kartikey Bansal, Adv.
Mr. Pritam Bishwas, Adv.
Mr. Vijay Kumar, Adv.
Mr. Aviraj Pandey, Adv.

Mr. Shashank Shekhar Singh- 2524, AOR
Mr. Rakesh Uttamchandra Upadhyay- 1169, AOR
Mr. Kedar Nath Tripathy- 1749, AOR
Mr. E. C. Vidya Sagar- 1105, AOR

UPON hearing the counsel the Court made the following

O R D E R

Learned senior counsel and learned counsel for the appellants submitted that some of the appellants have since demised and their legal representatives would be brought on record. Hence, some time may be granted.

List on 02.12.2026.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)